

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/01/2020

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1455/2019
NAME OF THE PETITIONER(S) : EASYACCESS FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : SHRAVAN INFRAS PVT LTD
UNDER SECTION : 7 RULE 4 OF IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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|----|-----------------|---------------------------------|--|
| 1- | R. R. Pradheep. | Counsel for Financial Creditors |  |
|----|-----------------|---------------------------------|--|

ORDER

Financial Creditor side is present. As to the Corporate Debtor side, despite notice has been served upon it, none present on behalf of the Corporate Debtor, whereby, list this matter on 21.01.2020 for hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)